COMPARATIVE TABLE

VOLUME II

Chapter -1	
Part-A	
Rules Under the Companies Act	A note is given (Not required to be revised in view of the Companies Act, 2013)
Part- B	
The Banking Companies (Liquidation)	A note is given (Not required to be
Punjab & Delhi Rules, 1957	revised in view of the Companies Act, 2013)
	Chapter 1
Part- C	
Rule 1	Rule 1 with minor modification
Rule 2	Rule 2 with minor modification
Rule 3(a)	Rule 3 with minor modification
Rules 3(b) and 4	Rule 4 with minor modification
Rule 5	Rule 5 with minor modification
Rule 6	Rule 6 with minor modification
Rule 7	Rule 7
Rule 8	Rule 8 with minor modification
Rule 9	Rule 9
Rule 10	Rule 10
Rule 11	Rule 11 with modifications
Rules 12 & 13	Omitted
Rule 14	Rule 12 with minor modification
	Rule 13 (New Rule)
Rule 15	Rule 14
Rule 16	Rule 15 with minor modification
Rule 17	Rule 16 with minor modification
Rule 18	Rule 17 with minor modification
	Rules 18 and 19 (New Rules)
Rule 19	Rule 20 with minor modification
Rule 20	Rule 21
Rule 21	Omitted
Rule 22	Rule 22 with minor modification
Rule 23	Omitted
Rule 24	Rule 23
Rule 25	Rule 24 with modifications
Rule 26	Rule 25 with minor modifications
Rule 27	Rule 26
Rule 28	Rule 27
Rule 29	Rule 28 with major modifications
Rule 30	Rule 29 with minor modification
Rule 31	Omitted
Rule 32	Rule 30 with major modifications
Rule 33	Rule 31 with minor modification
Rule 34	Rule 32
Rule 35	Rule 32 Rule 33 with minor modification
Rule 36	Rule 34 with minor modification
Rule 37	Rule 34 with minor modification
Kuic 3/	Kuie 33 with illinoi mounication

Rule 38	Rule 36
Rule 39	Omitted
Rule 40	Omitted
Rule 41	Rule 37 with modifications
Rule 42	Rule 38
Rule 43 and Appendix (Forms)	Omitted
	Rules 39 to 41 (New Rules)

Chapter-1 Part -D	Chapter 2
Rule 1	Rule 1 with minor modification
Rule 2	Rule 2 with minor modification
Rule 3	Rule 3 with modifications
Rule 4(1)	Rule 5 with modifications
Rule 4(2)	Rule 10 with modifications
Rule 5	Rule 12 with minor modification
Rules 6 & 7	Rule 6 with major modifications
Rule 8	Omitted
Rule 9	Rule 15 with major modifications
Rule 10	Rule 11 with major modifications
Rule 11	Omitted
Rule 12(a)	Rule 17 with minor modification
Rule 12(b)	Rule 18 with major modifications
Rules 13 & 14	Omitted
Rule 15	Rule 22
Rule 16 and Appendix (Forms)	Omitted
	Rules 4, 7, 8, 9, 13, 14, 16, 19, 20,
	21, 23 and 24 (New Rules)

Chapter-1 Part-E	Chapter 3
Rule 1	Rule 1 with minor modification
Rule 2	Rule 2 with minor modification
Rule 3	Rule 3 with modifications
	Rule 4 (New Rule)
Rule 4	Rule 5 with modifications
Rules 5, 6 and 10	Rule 6 with major modifications
Rule 7	Rule 10 with major modifications
Rule 8	Rule 9 with modification
Rule 9	Rule 12 with minor modification
Rules 11, 13 and 14	Omitted
	Rules 7 and 8 (New Rules)
Rule 12	Rule 14 with modifications
	Rules 11, 13, 15 to 20 and 22 to 24
	(New Rules)
Rule 15	Rule 21
Rule 16 and Appendix (Forms)	Omitted

Punjab and Haryana High Court	Chapter-4
Family Courts Rules, 2005 (not	
included in any Volume of the High	
Court Rules and Orders.	
Rule 1	Rule 1 (with cosmetic changes)
Rule 2	Rule 2 (with cosmetic changes)
Rule 3	Rule 3 (with cosmetic changes)
Rule 4	Rule 4 (with cosmetic changes)
Rule 5	Rule 5
Rule 6	Rule 6
Rules 7 and 8	Rule 7 (with cosmetic changes)
Rule 9 (except clauses (i) and (k))	Rule 8 (with major changes)
	Rule 9 (New Rule)
Rule 11and Rule 9(i)	Rule 10 (with major changes)
Rule 9 (k)	Rule 11 (with minor changes)
	Rule 12 (1) (New Rule)
Rule 10	Rule 12 (2)
Rule 12	Rule 13 (with changes)
Rules 13 and 14	Rule 14 (with minor changes)
Rules 15 and 17	Rule 15
Rules 16 and 18	Rule 16 (with cosmetic changes)
Rule 19	Rule 17 (with some changes)
Rule 20	Rule 18 (with minor changes)
Rule 21	Rule 19 (with minor change)
Rule 22	Rule 20 (with cosmetic changes)
Rules 23 and 24	Rule 21 (with changes)
Rule 25	omitted

Chapter 2	Chapter 5
Part A General	Part A General
Rules 1 to 4	General with major modifications
Rules 5 and 9	Omitted
Rule 6	Part of Rule 9 with modifications
Rules 7, 8 and 10	Part of Rule 14 with modifications
Part B	
	Rule 1 (New Rule)
Rule 1	Rule 2 with major modifications
Rule 2	Rule 3 with major modifications
Rule 3	Rule 4 with minor modifications
Rule 4	Rule 5 with minor modifications
Rule 5	Rule 6 with minor modifications
Rule 6	Rule 7 with minor modifications
Rule 7(i)	Rule 8 with minor modification
Rule 7(ii)	Omitted
Rule 8	Rule 9 with modification
Rule 9	Rule 10 with minor modification
Rule 10	Rule 11 with minor modification
Rule 11	Rule 12 with minor modification
Rule 12	Rule 13 with minor modification
Rule 13	Rule 14 with modifications
Rule 14	Rule 15 with minor modification

Rule 15	Rule 16 with minor modification
Rule 16	Omitted
Forms A and B	Omitted
Form C	From A with modifications
Form D	Form C with minor changes
Form E	Omitted
Form F (Part A)	Form B with changes
Form F (Part B)	Omitted
Part C	Rule 17 with minor modification

Chapter-4	Chapter-6
Part A	Part A
Rule 1	Rule 1 with modifications
Rule 2	Rule 2
Rule 3	Rule 3
Rule 4	Rule 4
Rule 5	Rule 5
Rule 6	Rule 6
Rule 7	Rule 7
Rules 8 & 9	Rule 8 with major modifications
Rule 10	Rule 9
Rule 11	Rule 10 with major modifications
Rule 12	Rule 11 with minor modification
Rule 13	Rule 12
Rule 14	Rule 13
Rule 15	Rule 14
Rule 16	Rule 15
Rule 17	Rule 16 with modifications
Rule 18	Rule 17
Rule 19	Rule 18
Rule 20	Rule 19
Rule 21	Rule 20
Parts B, C, D & E	Only formal changes to be made. For
	example, title of the Rules in Part C may
	be changed as 'the Punjab, Haryana and
	Chandigarh Insolvency Rules' instead
	of the existing title 'the Punjab
	Insolvency Rules'. Similarly, the figure
	'19' appearing in various forms to
	denote the year of 20 th Century may be
	changed to '20' to denote the year of the
	21 st Century. Otherwise to be retained as
	such. (Parts B, C, D and E)

Chapter 5	To be retained as Part F (with only
	formal changes, if any required)

Chapter 6	Chapter 7
Part A	Part A
Rule 1	Rule 1 with modifications
Rules 2, 4 and 11	Rule 2 with major modifications
Rule 3	Rule 3 with minor modification
Rule 5	Rule 4 with minor modifications
Rules 6 to 8, 10 and 12	Rule 5 with modifications
Rule 9	Rule 6 with modifications
Rule 13	Rule 7 with minor modification
Part B	Part B
Rule 1	Rule 8 with modifications
Rule 2	Rule 9 with major modifications
Rules 3 & 4	Rule 10 with major modifications
Rule 5	Rule 11 with modifications
Rule 6	Rule 12 with modifications
Rule 7	Rule 13 with minor modification
Rule 8	Rule 14 with minor modification
Rule 9	Rule 15 with minor modification
Rule 10	Rule 16 with modifications
Rule 11	Rule 17 with minor modifications

Chapter 7	Chapter 8
Part A	Same with minor changes as suggested,
	to be made by State Governments.
Part B	Same

Chapter 8	Chapter 9
Part A	Part A
Rule 1	Rule 1
Rule 2	Rule 2 with modifications
Rule 3	Rule 3 (Note omitted)
Rule 4	Rule 4 with minor modification
Rule 5	Rule 5
Rule 6	Rule 6 with modifications
Rule 7	Rule 7
Rule 8	Rule 8 with minor modifications
Rule 9	Rule 9
Part B	Part B
Rule 1	Rule 10 with minor modification
	Rule 11 (New Rule)
Rule 2	Rule 12
Rule 3	Rule 13
Rule 4	Rule 14 with minor modification
Rule 5	Rule 15 with modifications

Rule 6	Rule 16
Rule 7	Rule 17 with minor modification
Appendix	Omitted
Part C	Part C
Rule 1	Rule 18
Rule 2	Rule 19 with minor modification
Rule 3	Rule 20
Rule 4	Rule 21 with minor modification
Rule 5	Rule 22
Part D	Part D
Section-I	Section-I
Rule 1	Rule 23
Rule 2	Rule 24 with minor modification
Rule 3	Rule 25 with minor modification
Rule 4	Rule 26 with minor modification
Rule 5	Rule 27
Rule 6	Rule 28 with minor modifications
Rule 7	Rule 29
Section II	Section II
Rule 8	Rule 30 with modifications
Rule 9	Rule 31 with minor changes
Rule 10	Rule 32 with minor modification
Rule 11	Rule 33 with minor modifications
Rule 12	Rule 34 with minor modification
Section III	Section III
Rules 13 and 14	Rule 35 with minor modifications
Rule 15	Omitted
Rule 16	Rule 36
Rule 17	Rule 37 with minor modification
Rule 18	Rule 38 with modifications
Rule 19	Rule 39 with minor modification
Section IV	Section IV
Rule 20	Rule 40 with minor modification
Rule 21	Rule 41 with modification
Rule 22	Rule 42 with minor modification
Rule 23	Rule 43 with modifications
Section V	Section V
Rules 24 and 25	Rule 44 with minor modification
Rule 26	Rule 45 with minor modification
Rule 27	Rule 46
Rule 28	Rule 47
Section VI	Section VI
Rule 29	Rule 48 with modifications
Rule 30	Rule 49
Section VII	Section VII
Rule 31	Rule 50
Rule 32	Rule 51 with modifications
Rule 33	Rule 52 with minor modification
Section VIII	Section VIII
Rule 34	Rule 53
Rule 35	Rule 54
Rule 36	Rule 55

Rule 37	Rule 56
Section IX	Section IX
Rule 38	Rule 57
Rule 39	Rule 58
Rule 40	Rule 59 with minor modification
Section X	Section X
Rule 41	Rule 60
Rule 42	Rule 61
Rule 43	Rule 62
Rule 44	Rule 63
Rule 45	Rule 64
Section XI Rule 46	Section XI Rule 65
Rule 47	Rule 66 with minor modification
Rule 48	Rule 67
Section XII	Section XII
Rule 49	Rule 68 with modifications
Rule 50	Rule 69
Rule 51	Rule 70
Rule 52	Rule 71
Rule 53	Rule 72
Rule 54	Rule 73
Schedule A	Schedule A with modifications
Schedule B	Schedule B with minor modifications
Part E	Part E
Section A	D 1 74 11 1 1
Rule 1	Rule 74 with minor change
Rule 2	Rule 75 with major modifications
Rule 3	Rule 76 with modifications
Rule 4	Rule 77
Rule 5	Rule 78 with modifications
Rule 6	Omitted
Rule 7	Rule 79
Rule 8	Rule 80
Rule 9	Rule 81
Rule 10	Rule 82
Section B (Rules 11 to 39)	Omitted
Section C	
Rule 40	Omitted
Rule 41	Rule 83
Rule 42	Rule 84
Rule 43	Rule 85 with minor modifications
Rule 44	Rule 86
Rule 45	Rule 87
Rules 46 and 48	Rule 88
Rule 47	Rule 89
Rule 49	Rule 90
Rule 50	Rule 91
Rule 51	Rule 92 with modifications
Rule 52	Rule 93
Rule 53	Rule 94 with minor modification
Rule 54	Rule 95

Rule 55	Rule 96 with minor modification
Rule 56	Rule 97
Rule 57	Rule 98
Schedule A	Schedule A with modifications
Schedule B	Schedule B with major modifications

Chapter 9	Chapter 10
Punjab Gram Nyayalayas Rules, 2010	Substituted with Punjab & Haryana
Haryana Gram Nyayalayas Rules, 2010	Gram Nyayalayas Rules, 2014 with some modifications.